

Minutes of the Meeting of the Commission held on 28.6.2011.

Present:

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Annapurna Dixit, Information Commissioner
- C. Shri. Shailesh Gandhi, Information Commissioner
- D. Smt. Deepak Sandhu, Information Commissioner
- E. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

Agenda-1: Letter of the Secretary, D/o School Education, M/o HRD, GOI regarding inclusion of RTI in National curriculum framework (NCF) of 2005- for information.

Noted.

Agenda-2: Letter of Planning Commission alongwith the opinion of M/oLaw and DoPT on the scope of bringing RTI in PPP Projects – for information.

The Commission desired that the Chief Information Commissioner should write a letter to the Deputy Chairman, Planning Commission on the desirability of transparency and accountability in PPP Projects. The Commission also desired that a copy of the same should be sent to the Prime Minister as well.

Agenda:3 Presentation by the Legal Cell on the important decisions by the High Courts, if any.

Shri. Aakash Deep Chakravarti, JS(Law), CIC made a presentation on necessity and need of transparency in PPP projects and dissemination of the same in view of enhanced role of this model of economic growth and development.

Supplementary Items

The Commission desired that list of important decisions of the Commission should be prepared by the officers namely JS(A&P), JS(Law) and DS(PP).

{Action: JS(A&P), JS(Law), DS(PP)}